



ICRC

**WORKSHOP ON INTERNATIONAL HUMANITARIAN LAW****A G E N D A****27 - 28 AUGUST 2016, CONFERENCE HALL, JUDICIAL ACADEMY, ASSAM, GAUHATI HIGH COURT (OLD BLOCK).**

<b>Day I : August 27, 2016</b>				
<b>TIME</b>		<b>INAUGURAL SESSION</b>		
09.30 am to 09.35 am		Felicitation of Dignitaries		
09.35 am to 09.45 am		Welcome Address by Hon'ble Mr. Justice Hrishikesh Roy, Judge In-charge, Training, Gauhati High Court		
09.45 am to 09.55 am		Address by Ms. Renuka Devi Barkataki Chairperson, IRCS State Branch, Assam		
09.55 am to 10.05 am		Address by Mr. Jeremy England Head of Delegation ICRC Regional Delegation, New Delhi		
10.05 am to 10.15 am		Key Note Address by Hon'ble Mr. Justice Ajit Singh, Chief Justice, Gauhati High Court		
10.15 am to 10.30 am		Inaugural Address by Hon'ble Mr. Justice Madan B. Lokur Judge, Supreme Court of India		
<b>Tea (10.30 am - 11.00 am)</b>				
<b>SESSIONS</b>	<b>TIME</b>	<b>TOPIC</b>	<b>SPEAKER</b>	<b>CHAIR</b>
Session I	11.00 am to 01:00 pm	The Interplay between IHL and IHRL	▶ Prof. Manoj Kumar Sinha, Director Indian Law Institute ▶ Ms. Supriya Rao, Legal Advisor ICRC.	Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India.
<b>Lunch (1.00 pm - 2.00 pm)</b>				
Session II	2.00 pm to 4.00 pm	Basic Principles of IHL	▶ Prof. Manoj Kumar Sinha, Director Indian Law Institute. ▶ Ms. Kirsty Welch, Regional Legal Advisor ICRC.	Hon'ble Mr. Justice Arup Kumar Goswami, Judge, Gauhati High Court.
04.00 pm to 04.30 pm		<b>Discussion</b>		
<b>Tea 4.30 p.m.</b>				

**Day II : August 28, 2016**

SESSIONS	TIME	TOPIC	SPEAKER	CHAIR
Session III	9.00 am to 10.00 am	Human Rights Related Issues in North-East India	<ul style="list-style-type: none"> <li>▶ Hon'ble Mr. Justice Hrishikesh Roy, Judge In-charge, Training, Gauhati High Court.</li> <li>▶ Hon'ble Mr. Justice N. Kotiswar Singh, Judge, High Court of Manipur</li> </ul>	Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India.
Tea (10.00 am - 10.30 am)				
Session IV	10.30 am to 12.00 pm	Juvenile Justice	<ul style="list-style-type: none"> <li>▶ Hon'ble Ms. Justice Gita Mittal, Judge, High Court of Delhi</li> <li>▶ Hon'ble Mr. Justice N. Kotiswar Singh, Judge, High Court of Manipur</li> <li>▶ Hon'ble Mr. Justice N. Chaudhury, Judge, Gauhati High Court and Member, Gauhati High Court Juvenile Justice Monitoring Committee</li> <li>▶ Prof. Ved Kumari, Faculty of Law, University of Delhi</li> <li>▶ Ms. Supriya Rao, Legal Advisor ICRC.</li> </ul>	Hon'ble Mr. Justice Ujjal Bhuyan, Judge, Gauhati High Court.
Session V	12.00 pm to 01.00 pm	Sexual Violence	<ul style="list-style-type: none"> <li>▶ Hon'ble Ms. Justice Gita Mittal, Judge, High Court of Delhi</li> <li>▶ Prof. Ved Kumari, Faculty of Law, University of Delhi</li> <li>▶ Ms. Kirsty Welch, Regional Legal Advisor ICRC</li> </ul>	Hon'ble Mr. Justice Hrishikesh Roy, Judge In-charge, Training, Gauhati High Court.
	01.00 pm to 01.30 pm		Discussion	
<b>VALEDICTORY SESSION</b> (01.30 pm - 2.00 pm)				
Concluding Remarks by Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India				
Vote of Thanks by Hon'ble Mr. Justice (Retd.) A.C. Upadhyay Director, Judicial Academy, Assam				
Lunch (2.00 pm - 2.30 pm)				